

R.O.C.No.122-A/2013-B2

SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 13 / 2013

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the constitution of a Special Court to deal with LAOP cases in the cadre of Senior Civil Judge at Arakkonam in Vellore District .

Ms. K.Sudha, Senior Civil Judge, functioning on deputation as Secretary, District Legal Services Authority, Vellore is transferred and posted as Special Sub Judge, Special Sub Court to deal with LAOP cases at Arakkonam in Vellore District, in the newly sanctioned Court.

HIGH COURT, MADRAS.
DATED : 23.01.2013.

Sd/- G.CHOCKALINGAM.
REGISTRAR GENERAL